

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 303
IB-38(ND)/2024

IN THE MATTER OF:

POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED

.....APPLICANT/PETITIONER

SECTION

U/s 59 of IBC, 2016

Order delivered on 01.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Ashish Mishra, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

In compliance with the order dated 21.03.2024, the Applicant has filed the check list. RoC's report is on record. Income Tax Department is directed to bring on record the objections/reply within three days.

List the matter on **15.05.2024** for arguments.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**